  
Government of Jammu & Kashmir  
Housing & Urban Development Department  
Civil Secretariat, Srinagar/ Jammu  
\*\*\*\*\*

NOTIFICATION  
Srinagar, 26<sup>th</sup> of October, 2019

SRO 870 In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Governor is pleased to direct that the posts of the Directorate of Urban Local Bodies, Ladakh (Gazetted/Superior Services) in the Union Territory of Ladakh upon exclusion of the posts of Union Territory of Jammu and Kashmir, shall comprise the posts as indicated in Schedule - I to this notification, subject to any modifications as may be necessary.

This shall come into force with immediate effect.

By order of the Governor.

Sd/-

(Dheeraj Gupta), IAS

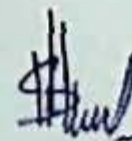
Principal Secretary to the Government  
Housing & Urban Dev. Department

Dated : 26 .10.2019

HUD/Adm./ 95 /2019

Copy to the:

1. Financial Commissioner, Finance Department.
2. Principal Secretary to Hon'ble Governor.
3. Secretary to Government, General Administration Department.
4. Secretary to Government, Department of Law, Justice and P. A.
5. Secretary to Government, Ladakh Affairs Department.
6. Divisional Commissioner, Ladakh Division.
7. Director Finance, Housing & Urban Dev. Department.
8. Director, Urban Local Bodies, Ladakh.
9. OSD to Advisor (S) to Hon'ble Governor J&K, Srinagar.
10. Private Secretary to Chief Secretary, J&K.
11. Private Secretary to Principal Secretary, H& UDD.
12. Incharge Website.
13. SRO file (w.2.s.c).



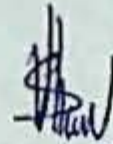
(Syed Nazir Ahmad)

Under Secretary to the Government  
Housing & Urban Dev. Department

## URBAN LOCAL BODIES, LEH

Name of Post	Number of Posts	Pay band / scale of the post with Grade pay	Cadre whether State/ Divisional
Gazetted			
Director	1	L - 13 (123100-215900)	UT
Accounts Officer	1	L - 8 (47600 - 15110)	UT
Assistant Director (concerned department)	1	L - 8 (47600 - 15110)	UT
AD (P&S)	1	L - 8 (47600 - 15110)	UT
Private Secretary	1	L - 8 (47600 - 15110)	UT
<b>Total</b>	<b>5</b>		

The above posts were newly created in Department of Urban Local Bodies, Leh by the Housing Affairs Department vide its Government Order No. 47 - LA of 2019, dated 15.10.2019.



(Syed Nazir Ahmad)

Under Secretary to Government  
Housing & Urban Dev. Department